

**JUDGMENTS FOR THE MONTH OF OCTOBER, 2017**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	10 <sup>th</sup>	<a href="#"><u>CRL.A(J) 79/2016</u></a>	MANGAL ARYA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE KALYAN RAI SURANA
2	10 <sup>th</sup>	<a href="#"><u>CRL.A(J) 85/2016</u></a>	LAKHINDER GOGOI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE KALYAN RAI SURANA
3	23 <sup>rd</sup>	<a href="#"><u>MACApp. 317/2010</u></a>	SMTI SWAPNALI DUTTA & ANR VS UNITED INDIA INSURANCE CO. LTD. & 2 ORS	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
4	23 <sup>rd</sup>	<a href="#"><u>WP(C) 4511/2010</u></a>	BIKASH NATH VS THE STATE OF ASSAM AND ORS.	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
5	23 <sup>rd</sup>	<a href="#"><u>MACApp. 7/2011</u></a>	UNITED INDIA INSURANCE COMPANY LTD. VS MD. NUR MOHAMED & 2 ORS.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
6	23 <sup>rd</sup>	<a href="#"><u>MACApp. 166/2011</u></a>	NATIONAL INSURANCE CO. LTD. VS KHAGEN CH. DAS AND ORS.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
7	23 <sup>rd</sup>	<a href="#"><u>CRL.A(J) 25/2014</u></a>	SAHJAHAN ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
8	23 <sup>rd</sup>	<a href="#"><u>CRP 24/2014</u></a>	INDIAN INSTITUTE OF TECHNOLOGY VS ARUN CHANDRA DEKA & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
9	23 <sup>rd</sup>	<a href="#"><u>CRP 25/2014</u></a>	INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI VS SMTI ANIMA DEKA & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
10	23 <sup>rd</sup>	<a href="#"><u>WP(C) 4353/2014</u></a>	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LIMITED VS THE DEBTS RECOVERY TRIBUNAL & 3 ORS.	Recovery of other dues under the Public Demand Recovery Act	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
11	23 <sup>rd</sup>	<a href="#"><u>CRL.A(J) 14/2015</u></a>	MD MUSLIM ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
12	23 <sup>rd</sup>	<a href="#"><u>CRL.A(J) 20/2015</u></a>	MD ALAM ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
13	23 <sup>rd</sup>	<a href="#"><u>CRL.A(J) 38/2015</u></a>	MD PACHA ALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
14	23 <sup>rd</sup>	<a href="#"><u>Mat.App. 8/2015</u></a>	SMTI SUNITA GUPTA VS SRI RAJESH SAHU	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

15	23 <sup>rd</sup>	<a href="#">CRL.A(J) 106/2016</a>	ARUP GOGOI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
16	23 <sup>rd</sup>	<a href="#">CRP 389/2016</a>	HAFSA KHANAM VS ON THE DEATH OF AMARENDRA GOSWAMI HIS LEGAL HEIRS & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
17	23 <sup>rd</sup>	<a href="#">WP(C) 6259/2017</a>	HAFIZUR RAHMAN VS THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS.	Retirement benefits with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
18	24 <sup>th</sup>	<a href="#">WP(C) 4476/2010</a>	MRS. JURI BAILUNG VS THE STATE OF ASSAM AND ORS.	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
19	24 <sup>th</sup>	<a href="#">MACApp. 141/2012</a>	THE UNION OF INDIA AND ANR. VS ABDUL FATTAH AND ANR.	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE KALYAN RAI SURANA
20	24 <sup>th</sup>	<a href="#">MACApp. 190/2012</a>	THE UNION OF INDIA VS SAYEDA FATEMA BIBI & ORS.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
21	24 <sup>th</sup>	<a href="#">WP(C) 4755/2012</a>	RANJEET KR. DAS VS STATE OF ASSAM & ORS.	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE NELSON SAILO
22	24 <sup>th</sup>	<a href="#">WP(C) 5479/2012</a>	JAGAT CHANDRA DAS VS THE STATE OF ASSAM & ORS.	Disciplinary and enquiry proceedings with respect to State Govt Employees	HON'BLE MR. JUSTICE NELSON SAILO
23	24 <sup>th</sup>	<a href="#">WP(C) 5481/2012</a>	ZINNAT ALI AHMED VS THE STATE OF ASSAM & ORS.	Disciplinary and enquiry proceedings with respect to State Govt Employees	HON'BLE MR. JUSTICE NELSON SAILO
24	24 <sup>th</sup>	<a href="#">WP(C) 5482/2012</a>	ACHINTYA KUMAR BARUAH VS THE STATE OF ASSAM & ORS.	Disciplinary and enquiry proceedings with respect to State Govt Employees	HON'BLE MR. JUSTICE NELSON SAILO
25	24 <sup>th</sup>	<a href="#">WP(C) 5483/2012</a>	DILIP KUMAR PATHAK VS THE STATE OF ASSAM & ORS.	Disciplinary and enquiry proceedings with respect to State Govt Employees	HON'BLE MR. JUSTICE NELSON SAILO
26	24 <sup>th</sup>	<a href="#">WP(C) 5635/2012</a>	ABDUL MATLIB MAZUMDAR VS THE STATE OF ASSAM & 2 ORS.	Disciplinary and enquiry proceedings with respect to State Govt Employees	HON'BLE MR. JUSTICE NELSON SAILO
27	24 <sup>th</sup>	<a href="#">WP(C) 5665/2012</a>	DIBYAJYOTI SAHARIA VS THE STATE OF ASSAM & ORS.	Minor punishment with respect to State Govt Employees	HON'BLE MR. JUSTICE NELSON SAILO
28	24 <sup>th</sup>	<a href="#">MACApp. 103/2013</a>	NEW INDIA INSURANCE CO. LTD. VS HANANIAH RABHA & 7 ORS.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
29	24 <sup>th</sup>	<a href="#">WP(C) 1843/2013</a>	RABINDRA NATH KALITA VS THE STATE OF ASSAM AND 3 ORS.	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE NELSON SAILO

30	24 <sup>th</sup>	<a href="#">Mat.App. 1/2015</a>	SMTI RUPAM KUMARI SHAH VS SRI AMIT SHAH	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
31	24 <sup>th</sup>	<a href="#">PIL 32/2015</a>	PULIN BISWAS VS THE STATE OF ASSAM AND 4 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
32	24 <sup>th</sup>	<a href="#">CRL.A(J) 116/2016</a>	JONAS BHODRA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE KALYAN RAI SURANA
33	24 <sup>th</sup>	<a href="#">WP(C) 1657/2016</a>	RABINDRA NATH KALITA VS THE STATE OF ASSAM AND 5 ORS.	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE NELSON SAILO
34	24 <sup>th</sup>	<a href="#">Crl.Rev.P. 334/2017</a>	RAJEN GOHAIN VS RAKIBUL HUSSAIN & 6 ORS.	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
35	24 <sup>th</sup>	<a href="#">CRP 165/2017</a>	RAM PRASAD BANERJEE VS NITIKONA CHOUDHURY @ NITIKONA BANERJEE & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
36	24 <sup>th</sup>	<a href="#">CRP(I/O) 100/2017</a>	MUSTT. MANJULA BEGUM & 3 ORS. VS RAMESH KUMAR VIRMANI	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
37	24 <sup>th</sup>	<a href="#">CRP(I/O) 172/2017</a>	M/S. L.M. COMMERCIAL HOUSE & ANR. VS CHITTARANJAN PATOWARY	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
38	24 <sup>th</sup>	<a href="#">WP(C) 9/2017</a>	MRS. NAYANMONI DAS VS THE STATE OF ASSAM & 8 ORS.	Appointment on compassionate ground on non-educational matter	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
39	25 <sup>th</sup>	<a href="#">Crl.Rev.P. 361/2006</a>	SHRI HARI KHANDAL VS THE REGIONAL FOOD INSPECTOR AND ANR.	Other Criminal revisions	THE HON'BLE MR. JUSTICE MIR ALFAZ ALI
40	25 <sup>th</sup>	<a href="#">SAO 1/2008</a>	SAMSUL HUSSAIN VS RIAZUL HUSSAIN & ORS.	Second Appeals against orders MA(S)	HON'BLE MR. JUSTICE KALYAN RAI SURANA
41	25 <sup>th</sup>	<a href="#">MACApp. 59/2010</a>	ABIDUR RAHMAN BARBHUIYA VS MD. ABDUL MOTIN LASKAR & ANR.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
42	25 <sup>th</sup>	<a href="#">MACApp. 182/2010</a>	SUDIP CH. NATHA VS MD. ABDUL MOTIN LASKAR & ANR.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
43	25 <sup>th</sup>	<a href="#">RFA 30/2010</a>	M/S BIMAN CLOTH MILLS(PVT)LTD. & 3 ORS. VS ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. & 2 ORS.	Appeals against Original Decrees	HON'BLE MR. JUSTICE KALYAN RAI SURANA
44	25 <sup>th</sup>	<a href="#">RFA 32/2010</a>	SMTI. ANJALI CHOUDHURY & ANR. VS ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. & 4 ORS.	Family Court Appeals	HON'BLE MR. JUSTICE KALYAN RAI SURANA
45	25 <sup>th</sup>	<a href="#">WP(C) 5348/2010</a>	KALA RAM MUSAHARY VS THE STATE OF ASSAM AND ORS.	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

46	25 <sup>th</sup>	<a href="#">MACApp. 84/2011</a>	SAHIDUR RAHMAN LASKAR VS MD. ABDUL MOTIN LASKAR	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
47	25 <sup>th</sup>	<a href="#">MACApp. 86/2011</a>	SAHIR UDDIN BORBHUIYA VS ABUL MOTIN LASKAR	Second appeals arising out of suits in respect other matters	HON'BLE MR. JUSTICE KALYAN RAI SURANA
48	25 <sup>th</sup>	<a href="#">WP(C) 6491/2011</a>	RUPAM BARUAH & 7 ORS. VS STATE OF ASSAM & ORS.	Regularisation of ad hoc appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
49	25 <sup>th</sup>	<a href="#">PIL 15/2015</a>	X X X VS IN RE:- THE GOVERNMENT OF ASSAM & 15 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
50	25 <sup>th</sup>	<a href="#">WP(C) 3688/2015</a>	ABDUL HANIF BARBHUIYA VS THE STATE OF ASSAM AND 3 ORS.	Appointment on compassionate ground on non-educational matter	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
51	25 <sup>th</sup>	<a href="#">WP(C) 7516/2015</a>	DIPANKAR DAS VS THE ASSAM POWER DISTRIBUTION COMPANY LTD. & 5 ORS.	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE NELSON SAILO
52	25 <sup>th</sup>	<a href="#">CRP 189/2016</a>	KUMUDA SUNDARI SEN GIRLS HIGH SCHOOL & 2 ORS. VS DOLAN SAIKIA	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
53	25 <sup>th</sup>	<a href="#">WP(C) 5766/2016</a>	ACHYUT KALITA VS THE STATE OF ASSAM & ANR.	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
54	25 <sup>th</sup>	<a href="#">WP(C) 7723/2016</a>	SMTI M. LAXMI @ SMTI LOCHMAMA VS THE COAL INDIA LTD. & ANR.	Appointment on compassionate ground with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE NELSON SAILO
55	25 <sup>th</sup>	<a href="#">WA 288/2017</a>	KHALIDA YESMIN VS THE STATE OF ASSAM & 7 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
56	25 <sup>th</sup>	<a href="#">WA 289/2017</a>	DR. PARESH CHANDRA MAZUMDAR VS THE GAUHATI UNIVERSITY & 2 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
57	25 <sup>th</sup>	<a href="#">WA 296/2017</a>	JIBAN DAS VS ASSAM FISHERIES DEVELOPMENT CORPORATION & 2 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

58	25 <sup>th</sup>	<a href="#">WP(C) 6326/2017</a>	CHINMOY THAKURIA VS THE STATE OF ASSAM & 4 ORS.	Appointment on compassionate ground on non-educational matter	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
59	26 <sup>th</sup>	<a href="#">Crl.A. 7/2008</a>	KARTIK CHAKRABORTY VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE SUMAN SHYAM HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
60	26 <sup>th</sup>	<a href="#">Crl.A. 8/2008</a>	AJAY CHAKRABORTY VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE SUMAN SHYAM HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
61	26 <sup>th</sup>	<a href="#">WP(C) 4046/2009</a>	SATHIL DEKA VS THE STATE OF ASSAM AND ORS.	Appointment on compassionate ground on non-educational matter	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
62	26 <sup>th</sup>	<a href="#">WP(C) 5371/2009</a>	SMT. HAPSA ZONGSAM VS THE STATE OF ASSAM AND ORS.	Eviction from land	THE HON'BLE MR JUSTICE HRISHIKESH ROY
63	26 <sup>th</sup>	<a href="#">WP(C) 290/2011</a>	SMT. SHADMA THAKURIA DAS VS THE STATE OF ASSAM AND ORS.	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
64	26 <sup>th</sup>	<a href="#">WP(C) 5002/2012</a>	KAMRUP DISTRICT SIKSHA SARATHI (I) ASSOCIATION & ANR. VS THE STATE OF ASSAM AND ORS.	Regularisation of ad hoc appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
65	26 <sup>th</sup>	<a href="#">WP(C) 5719/2012</a>	TAPAN KR GHOSH & 16 ORS. VS THE STATE OF ASSAM AND ORS.	Selection and appointment with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE SUMAN SHYAM
66	26 <sup>th</sup>	<a href="#">PIL 33/2015</a>	INDIGENOUS BIODIVERSITY HUMAN RIGHTS ORGANISATION (IBHRO) & 17 ORS. VS THE UNION OF INDIA & 21 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
67	26 <sup>th</sup>	<a href="#">I.A.(Civil) 2919/2017</a>	TREASURED WHEELS- THE NORTH EAST HERITAGE FOUNDATION VS THE STATE OF ASSAM & 4 ORS	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

68	26 <sup>th</sup>	<a href="#">I.A.(Civil) 3006/2017</a>	JAGARAN MARAK & 29 ORS VS THE STATE OF ASSAM & 4 ORS	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
69	26 <sup>th</sup>	<a href="#">I.A.(Civil) 3011/2017</a>	RANJIT TERON & 24 ORS. VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
70	26 <sup>th</sup>	<a href="#">I.A.(Civil) 3013/2017</a>	DONYI POLO NAGAR DEVELOPMENT COMMITTEE & ANR. VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
71	26 <sup>th</sup>	<a href="#">I.A.(Civil) 3074/2017</a>	RUWAD NAGAR DEVELOPMENT COMMITTEE VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
72	26 <sup>th</sup>	<a href="#">I.A.(Civil) 3077/2017</a>	BHASKAR JYOTI PEGU & 36 ORS. VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
73	26 <sup>th</sup>	<a href="#">I.A.(Civil) 3079/2017</a>	DEVONAGAR DEVELOPMENT COMMITTEE & ANR. VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
74	26 <sup>th</sup>	<a href="#">I.A.(Civil) 3121/2017</a>	RATAN ROY & 21 ORS. VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
75	26 <sup>th</sup>	<a href="#">I.A.(Civil) 3357/2017</a>	PRADIP KR. DAS & 21 ORS. VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
76	26 <sup>th</sup>	<a href="#">I.A.(Civil) 3358/2017</a>	PRADIP KR. DAS & 21 ORS. VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
77	26 <sup>th</sup>	<a href="#">WP(C) 4696/2017</a>	RAMANI MEDHI & ANR. VS THE STATE OF ASSAM AND ORS.	Selection and appointment with respect to Service of Local Bodies, Banks, State	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

				& Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	
78	26 <sup>th</sup>	<a href="#">WP(C) 4936/2017</a>	RAFIQUE UDDIN BARBHUIYA VS THE STATE OF ASSAM & 3 ORS.	Disciplinary and enquiry proceedings with respect to State Govt Employees	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
79	27 <sup>th</sup>	<a href="#">Crl.A. 79/2013</a>	BHIM TURI & 2 ORS. VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
80	27 <sup>th</sup>	<a href="#">WP(C) 5260/2013</a>	SMTI MARY JONNAM VS THE GAUHATI HIGH COURT & 6 ORS.	Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
81	27 <sup>th</sup>	<a href="#">WP(C) 1583/2014</a>	DHARAMPAL SATYAPAL LTD. & ANR. VS THE STATE OF ASSAM & ANR.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
82	27 <sup>th</sup>	<a href="#">WP(C) 1824/2014</a>	M/S SURENDRA ENTERPRISES & ANR. VS THE STATE OF ASSAM AND 2 ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
83	27 <sup>th</sup>	<a href="#">WP(C) 1996/2014</a>	M/S GANAPATI TOBACCO STORE & 11 ORS. VS THE STATE OF ASSAM AND 3 ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
84	27 <sup>th</sup>	<a href="#">WP(C) 2382/2014</a>	J.M. AGARWAL TOBACCO COMPANY VS THE STATE OF ASSAM AND 2 ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
85	27 <sup>th</sup>	<a href="#">Crl.A. 159/2015</a>	SRI SANJAY CHANDRA & 2 ORS VS THE STATE OF ASSAM & ANR.	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
86	27 <sup>th</sup>	<a href="#">Death Sentence Ref. 1/2015</a>	THE STATE OF ASSAM VS SANJAY CHANDRA & 2 ORS.	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN

87	27 <sup>th</sup>	<a href="#">PIL 17/2015</a>	RAVINDRA NATH VS THE STATE OF ASSAM AND 2 ORS.	Public Interest Litigations	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
88	27 <sup>th</sup>	<a href="#">PIL 22/2015</a>	TAFIZUDDIN AHMED & 4 ORS VS THE STATE OF ASSAM & 7 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
89	27 <sup>th</sup>	<a href="#">PIL 33/2015</a>	INDIGENOUS BIODIVERSITY HUMAN RIGHTS ORGANISATION (IBHRO) & 17 ORS VS THE UNION OF INDIA & 21 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
90	27 <sup>th</sup>	<a href="#">WP(C) 665/2016</a>	BIJU PHUKAN BARUAH VS THE STATE OF ASSAM AND 73 ORS.	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
91	27 <sup>th</sup>	<a href="#">WP(C) 3380/2016</a>	SHYAMAL KANTI AICH VS THE STATE OF ASSAM AND 3 ORS.	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
92	27 <sup>th</sup>	<a href="#">AB 1205/2017</a>	JAYANTA KR. DAS VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
93	27 <sup>th</sup>	<a href="#">Cont.Cas(C) 270/2017</a>	AMRI KARBI DEVELOPMENT SOCIETY & 2 ORS VS VINOD KR. PIPERSENIA ,I.A.S.,	Contempt Petition (Civil).	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
94	27 <sup>th</sup>	<a href="#">WA 291/2017</a>	GEORGE HAJOWARY & 3 ORS VS STATE OF ASSAM & 23 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
95	27 <sup>th</sup>	<a href="#">WP(C) 3279/2017</a>	DR. [SMTI.] MANALISHA CHOUDHURY VS THE STATE OF ASSAM & 6 ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
96	27 <sup>th</sup>	<a href="#">WP(C) 6363/2017</a>	KING SANGMA & ANR. VS THE STATE OF ASSAM AND 5 ORS.	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
97	30 <sup>th</sup>	<a href="#">Cont.Cas.(Crl.) 1/2011</a>	XXX VS IN RE :- GOBIN LOYA & 4 ORS	Contempt Petition (Criminal)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
98	30 <sup>th</sup>	<a href="#">MACApp. 48/2012</a>	UNITED INDIA INSURANCE CO. LTD. VS GIRISH KEOT & ORS.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA



99	30 <sup>th</sup>	<a href="#">MACApp. 192/2012</a>	NUR MOHAMMAD VS SAMIR SEN & ANR	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
100	30 <sup>th</sup>	<a href="#">WP(C) 6440/2016</a>	SMTI BABITA PEGU VS THE STATE OF ASSAM AND 2 ORS.	Appointment on compassionate ground on non-educational matter	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
101	30 <sup>th</sup>	<a href="#">I.A.(Civil) 1972/2017</a>	SMTI PARVATI KACHOUA VS SRI PRAFULLA KACHOUA & ANR	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
102	30 <sup>th</sup>	<a href="#">WP(C) 6220/2017</a>	RIJU PATOR VS THE STATE OF ASSAM & 2 ORS.	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
103	31 <sup>st</sup>	<a href="#">MFA 12/2008</a>	M/S. ORIENTAL INSURANCE CO. LTD VS RAM JATAN SAHANI & ANR	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE KALYAN RAI SURANA
104	31 <sup>st</sup>	<a href="#">WP(C) 3374/2010</a>	RUPJYOTI BHARALI BARUAH VS THE STATE OF ASSAM AND ORS.	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE NELSON SAILO
105	31 <sup>st</sup>	<a href="#">WP(C) 4659/2010</a>	MUST TAZIBAN NESSA & 4 ORS. VS THE ASSAM BOARD OF REVENUE & ORS.	Orders passed by the Assam Board of Revenue in appeal	THE HON'BLE MR JUSTICE HRISHIKESH ROY
106	31 <sup>st</sup>	<a href="#">WP(C) 891/2012</a>	MAINUL HAQUE KHAN & 4 ORS. VS THE STATE OF ASSAM AND ORS.	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
107	31 <sup>st</sup>	<a href="#">WP(C) 617/2014</a>	SUNIL KUMAR MISRA VS THE STATE BANK OF INDIA & 3 ORS.	Promotion with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
108	31 <sup>st</sup>	<a href="#">Crl.Pet. 925/2016</a>	SHRI UMA SHANKAR MISHRA VS M/S FAMILY CREDIT LIMITED & 5 ORS.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
109	31 <sup>st</sup>	<a href="#">Crl.Pet. 1026/2016</a>	SANJAY KATAKI VS STATE OF ASSAM & 5 ORS.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
110	31 <sup>st</sup>	<a href="#">WP(C) 4744/2016</a>	THE UNION OF INDIA & 2 ORS. VS MD. ALAUDDIN SHAH	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
111	31 <sup>st</sup>	<a href="#">Crl.Pet. 329/2017</a>	L AND T FINANCE HOLDINGS LTD & 2 ORS. VS THE STATE OF ASSAM & 3 ORS.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
112	31 <sup>st</sup>	<a href="#">WP(C) 6307/2017</a>	BHATOU BORO VS THE STATE OF ASSAM & 2 ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE HRISHIKESH ROY